

1	2	3	4	5	6
Punjab	3300	700	4.70	3.00	800
Rajasthan	6400	1500	10.00	6.00	1550
Tamil Nadu	15000	3400	9.90	12.80	3100
U.P.	28000	6400	40.85	4.60	6500
West Bengal	12000	2700	8.15	0.10	2350
Arunachal Pradesh	400	150	0.20	0.05	70
Assam	1800	550	3.10	0.70	400
Himachal Pradesh	800	300	0.85	0.10	140
Jammu & Kashmir	1400	450	0.95	0.30	250
Manipur	600	200	0.75	0.10	100
Meghalaya	400	150	0.25	0.05	90
Mizoram	300	100	0.40	0.05	50
Nagaland	500	200	0.30	0.10	90
Sikkim	400	140	0.35	0.05	60
Tripura	300	100	0.65	0.05	60
A & N Island	200	40	0.10	0.01	20
Chandigarh	400	70	0.10	0.15	80
Daman & Diu	300	70	0.10	0.01	30
Dadra & N. Haveli	200	40	0.05	0.02	20
Lakshadweep	200	40	0.35	0.01	20
Pondicherry	300	90	0.25	0.10	80
Delhi	1800	410		0.10	50
TOTAL: 148800 34960 176.90 64.50 35110					
(say 1.50 lakhs) (say 177)					

## NOTE:

1. Self-employment venture likely to be promoted 1.50 lakhs
2. Mandays of wage labour likely to be generated 240 lakhs mandays
3. Beneficiaries likely to be trained 0.70 lakhs

राष्ट्रीय डेरी विकास बोर्ड द्वारा आयातित खाद्य तेलों की बिक्री

690. श्री बलराम सिंह यादव:  
श्रीमती कैलाशपति:

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि पिछले कुछ वर्षों के दौरान राष्ट्रीय डेरी विकास बोर्ड द्वारा खाद्य तेलों का आयात किया गया था;

(ख) यदि हां, तो इस आयातित खाद्य तेल की देश में पहुंचने के समय क्या कीमत थी;

(ग) क्या यह सच है कि राष्ट्रीय डेरी विकास

बोर्ड द्वारा इस तेल को उपभोक्ताओं को अत्यधिक कीमत पर बेचा गया था; और

(घ) यदि हां, तो बिक्री किस दर पर की गई थी और बोर्ड द्वारा इस सौदे में कमायी गयी लाभ की राशि को किस प्रकार से इस्तेमाल किया जा रहा है?

कृषि मंत्रालय में कृषि और सहकारिता विभाग में राज्य मंत्री (श्री नितिश कुमार):  
(क) जी हां।

(ख) राष्ट्रीय डेरी विकास बोर्ड ने तीन किस्म का आयातित तेल प्राप्त किया, जिसकी अवतरित लागत निम्न प्रकार है:—

उपहारस्वरूप आयातित तेल : निःशुल्क

वाणिज्यिक रूप से आयातित तेल 7.444 रुपए प्रति मी० टन

एम०आई०ओ० के तहत आयातित तेल: राज्य व्यापार निगम ने राष्ट्रीय डेरी विकास बोर्ड को 15,000 रुपए प्रति मी० टन की दर से जारी किया।

(ग) जी नहीं।

(घ) प्रश्न ही नहीं उठता।

#### **Extension of tenure of Chairman, Hindustan Vegetable Oil Corporation**

691. SHRI KAMAL MORARKA:  
DR. BAPU KALDATE:  
SHRI YASHWANT SINHA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the PESB had recommended an extension of tenure for Mr. S.C. Kapoor, Chairman, Hindustan Vegetable Oil Corporation (HVOC);

(b) whether in spite of the PESB recommendation, his term was not extended and he was asked to handover charge preemptorily;

(c) whether it is a fact that during Mr. Kapoor's tenure HVOC turned around from loss-making to profit making enterprise; and

(d) if so, the reasons for not extending his tenure?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a), (b) and (d) PESB had recommended the extension of tenure of Shri S.C. Kapoor. The matter regarding extension was, however, carefully considered by the Government from all angles including administrative and vigilance angle and it was not considered desirable to extend his tenure further in public interest.

(c) In monetary terms, HVOC made profits, though production of vegetable

oil (vanaspati) had gone down considerably.

#### **Accident of Bombay Bound Holiday Special Train**

692. CHOWDHRY HARI SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Bombay bound holiday special train between Shankarpally and Gullagudu station on the Secunderabad-Wadi Section of the South Central Railway met with an accident on night of 4th June, 1990.

(b) if so, what are the causes of accident;

(c) the number of persons killed and injured; and

(d) the financial assistance provided by Government to the bereaved families?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) As per provisional findings by the Commissioner of Railway safety, Southern Circle, the accident occurred due to failure of railway staff.

(c) In this accident, 36 persons lost their lives and 94 sustained injuries.

(d) An amount of Rs. 2,28,000/- was paid as ex-gratia relief to the kith and kin of the dead and to the injured.

#### **Increase in the Prices of Essential Commodities**

693. SHRI RAJNI RANJAN SAHU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have recently announced hikes in the prices of crops harvested in April whose price was already increased by Government;

(b) if so, what is the price index after